

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL WESTERN ZONE AT DELHI

Appeal No.:09/2025 (WZ)

Bosco Cruz Fernandes., Appellant

V/S

Goa Coastal Zone Management

Authority & ors., Respondents

ADDITIONAL AFFIDAVIT OF THE APPELLANT.

I, Bosco Cruz Fernandes alias Cruz Augustin Fernandes
 59 years of age, Resident of House No.6/172-A, Cobbra
 Vaddo, Calangute, Bardez, Goa the Appellant do hereby
 solemnly affirm and state as under: -

1. I say that this Hon'ble Tribunal vide the Order dated 10/01/2025 passed in the present matter was pleased to direct the Appellant herein to place on record the Map / Plan which was referred to in the Impugned Order dated 21/10/2024 passed by the Goa Coastal Zone Management Authority.


2. I say that the plan was not produced earlier before this Hon'ble Tribunal as the same was not furnished to the Appellant along with the Site Inspection Report dated 28/07/2023 prepared by the Goa Coastal Zone Management Authority. I say that in pursuance of the directions issued by this Hon'ble Tribunal, I have procured the said map / plan which was appended along with the Site Inspection Report dated 28/07/2023.

3. I say that in compliance with the directions issued by this Hon'ble Tribunal, I place on record the following plan which was drawn by the Goa Coastal Zone Management Authority along with the Site Inspection Report dated 28/07/2023: -

A) Plan showing the tentative location of the structures dated 28/07/2023.

Annexed to the present affidavit and marked as **Annexure 'A'** is the copy of the said plan dated 28/07/2023.

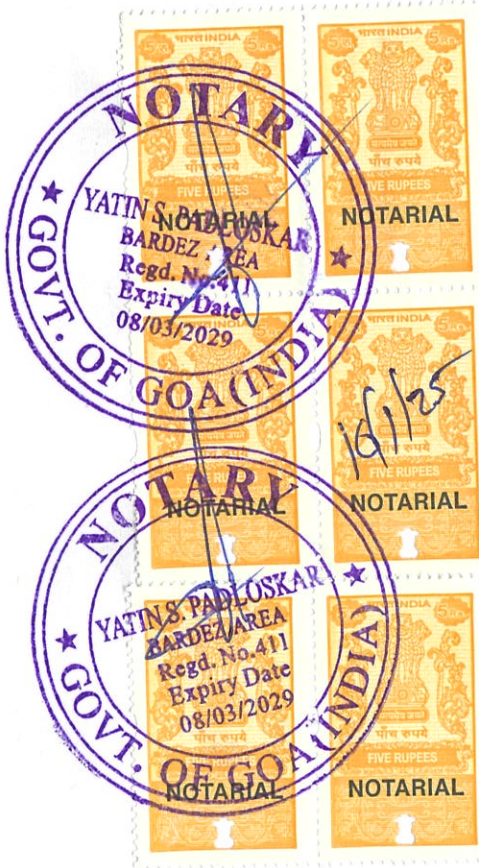
4. I say that the averments stated hereinabove at paras 1 to 3 are true and correct to my knowledge and belief.



Solemnly affirmed at Mapusa

On this 16th day of January 2025

Cruz
Deponent



Solemnly affirmed before me by
Shri / Smt. Cruz Augustin Fernandes
Who is identified before me by
by Adnan Cnd no: 3125-3489-9448
known to me personally
Reg. No. 054 Date: 16/01/2025

Padloskar 16/1/25
YATIN S. PADLOSKAR
NOTARY
BARDEZ TALUKA
STATE OF GOA (INDIA)

ANNEXURE 'A'

INFORMATION ISSUED UNDER RTI ACT, 2005

SKETCH

DRAWING SHOWING TENTATIVE LOCATION OF STRUCTURES AS THE SURVEY BOUNDARY STONES ARE NOT SEEN AND COULD NOT BE ASCERTAINED AT LOCO

NOT TO SCALE

(ALL DIMENSIONS IN METERS)

- STRUCTURES EXISTING AS PER SURVEY PLAN
- - STRUCTURES SHOWN AS PER SITE CONDITION

